

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 205 of 2013

Dated : 3rd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s Sathavahana Ispat Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s) : None

ORDER

Learned counsel for the appellant has already made his submissions.

None appeared on behalf of the respondent.

Post the matter for hearing on **6th January, 2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/jps